NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/259/ (IB)/2017

NAME OF THE PETITIONER(S)

: QUALITY MILLS STORES

NAME OF THE RESPONDENT(S)

: AMARAVATHI SRI VENKATESH PAPER MILLS LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Rahul Balaji

Counse for letr. Let

ORDER

Counsel for Petitioner present and submitted that he has complied with the provisions of section 9(3)(b)and(c) of I&B Code, 2016 and in this regard he has made a statement on 20.07.2017. But it is not ascertained as to whether or not he has complied with the provisions of I&B Code, 2016 on or before 15.07.2017 as per the Notification dated 29.06.2017. Counsel for Petitioner prays for time to ascertain the same. Put up on 09.08.2017 at 10.30 A.M.

S. vijagergleran-

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk (CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)